

## ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect:-

Sl. No.	Name	From	To
1	Sh. Ajay Rohilla S/o Sh. Ram Narain EC: 13090950	PA in the Court of Ms. Neha Paliwal, JSCC-cum-ASCJ-Guardian Judge, North-West, Rohini, Delhi.	PA in the Court of Ms. Susheel Bala Dagar, MM (Mahila Court)-3, West District, Tis Hazari Courts, Delhi.
2	Ms. Monika Makin W/o Late Sh. Ram Makin EC: 3272	Sr. PA in the Court of Sh. Manish Sharma, ADJ-1, West District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Sh. Vikas Dhull, Judge, Family Court, North, Rohini, Delhi. (in Diverted Capacity)
3	Ms. Bhawna Gupta W/o sh. Vineet Gupta	PA in the Court of Sh. Vikas Dhull, Judge, Family Court, North, Rohini, Delhi. <b>(Family Court Strength)</b>	PA in the court of Ms. Barkha Gupta, District Judge (Commercial Court), North District, Rohini Courts, Delhi. <b>(in Diverted Capacity)</b>
4	Ms. Kanika Hasija W/o Sh. Rakesh Hasija	PA in the Court of Sh. Sanjay Sharma-II, ASJ-3, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Neha Paliwal, JSCC-cum-ASCJ-Guardian Judge, North-West, Rohini, Delhi.
5	Sh. Pardeep Kumar EC: 18805214	PA in the Court previously presided over by Sh. Sanjay Jindal, ADJ-4, North-West District, Rohini Courts, Delhi.	PA in the Court of Sh. Sanjay Jindal, Judge, Family courts, North-East District, Karkardooma Courts, Delhi. <b>(In Diverted Capacity)</b>
6	Sh. Karan Dayal S/o Sh. Ram Avtar Dayal EC: 24081398	PA in the Court of Sh. Sanjay Jindal, Judge, Family Courts, North-East District, Karkardooma Courts, Delhi. <b>(in Diverted Capacity)</b>	PA in the Court of Ms. Sukhvinder Kaur, District Judge (Commercial Court)-2, Shahdara District, Karkardooma Courts, Delhi.
7	Ms. Manisha Kahol EC: 3086	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Ms. Sukhvinder Kaur, District Judge (Commercial Court)-2, Shahdara District, Karkardooma Courts, Delhi.
8	Sh. Chirag Rajput S/o Late Sh. Gulshan Kumar EC: 17927681	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sanjeev Jain, District Judge (Commercial Court), New Delhi District, Patiala House Courts, New Delhi.
9	Sh. Anil Kumar S/o Sh. Balbir Singh EC: 99770510	PA in the court of Sh. Anuj Agarwal, ASJ-5, South-East District, Saket Courts, New Delhi.	PA in the Court of Sh. Sameer Bajpai, Special Judge (PC Act) (CBI)-14, Rouse Avenue Courts Complex, New Delhi.
10	Ms. Manju Rani Nirwan EC: 3032	PA in the Court of Sh. Sameer Bajpai, Special Judge (PC Act) (CBI)-14, Rouse Avenue Courts Complex, New Delhi.	PA in the court of Sh. Anuj Agarwal, ASJ-5, South-East District, Saket Courts, New Delhi.
11	Sh. Narendra Kumar S/o Sh. Netrapal Singh EC: 55977455	PA in the Court of Ms. Shunali Gupta, ADJ-5, South-East District, Saket Courts, New Delhi.	PA in the Court of Sh. Sanjay Sharma-II, ASJ-3, Central District, Tis Hazari Courts, Delhi.
12	Sh. Ahmad Faraz Ansari S/o Mohd. Ahmad Ansari EC: 59324166	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Shunali Gupta, ADJ-5, South-East District, Saket Courts, New Delhi.

11	Ms Anupama Sharma W/o Sh. Nirdosh Sharma EC 3594	PA in the Office of Delhi Judicial Academy, Dwarka, New Delhi. (in Diverted Capacity)	PA in the Court of Sh. Vishal Gogne, ADJ-5, South-West District, Dwarka Courts, New Delhi.
14	Ms Kamla Rawat EC 12137	PA in the Court of Sh. Vishal Gogne, ADJ-5, South-West District, Dwarka Courts, New Delhi.	PA in the Court of Sh. Balwant Rai Bansal, Special Judge (PA Act) (CBI)-17, Rouse Avenue Courts Complex, New Delhi.
15	Sh. Arvind Kumar S/o Sh. Ram Bilas Thakur EC 12794319	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Riya Guha, MM-2, Central District, Tis Hazari Courts, Delhi.
16	Ms. Kavita Kumari D/o Sh. Jageshwar Kumar EC: 69156538	PA in the Court previously presided over by Ms. Swayam Siddha Tripathi, CJ, East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Nabeenla Wali, MM-3, New Delhi District, Patiala House Courts, New Delhi.

Note 1 Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules

GIRISH  
KATHPALIA

Digitally signed by GIRISH  
KATHPALIA  
Date: 2020.09.07 13:34:37  
+05'30'

(GIRISH KATHPALIA)  
DISTRICT & SESSIONS JUDGE (HQs)

DELHI  
Bhavati, JJA

No. 5779-927 /Admn.-I/P & T/2020

Dated, Delhi the 07 SEP 2020

Copy forwarded for information and necessary action to:-

- 1 The Ld. District & Sessions Judge West/NDD/South-East/East/North-East/Shahdara/North/North-West/South-West, RACC, Delhi, New Delhi.
- 2 The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
- 3 The Ld. Officer In-charges, Accounts Branch, Central/West/NDD/South-East/East/North-East/Shahdara/North/North-West/South-West, RACC, Delhi, New Delhi.
- 4 The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
- 5 The Officer/Officials concerned.
- 6 The AO(J), Admn. Branch, Central/West/NDD/South-East/East/North-East/Shahdara/North/North-West/South-West, RACC, Delhi, New Delhi.
- 7 The Director, Delhi Judicial Academy, Dwarka, New Delhi.
- 8 The dealing Officials (Personal File/Leave) in Administration Branch-I, Central, THC, Delhi.
- 9 The dealing Official, ACR Cell, Central, THC, Delhi.
- 10 The dealing Official, Layers Seat, Computer Branch, Central, THC, Delhi.
- 11 The Web-site Committee, THC, Delhi.

*Balbir Singh*  
07/9/20  
Administrative Officer (Judl.)  
Administration Branch-I  
District & Sessions Judge Office (HQs)  
Delhi  
Bhavati, JJA